Conduct of Elections Rules, 1961 PART IV – STATUTORY RULES AND ORDERS FORM – 21 – A

(For use in Biennial Election when seat is uncontested)
[See rule II (1)]

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Bihar Legislative Council by the members of the Legislative Assembly.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act 1951. read with subrule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that:-

1.	Kameshwar Chaupal	West of Rajapur Pul, Gate No27, Anchal- Patna Sadar, Distt Patna, Pin - 800001.	Sponsored by Bhartiya Janata Party
2.	Giriraj Singh	Vill.+Post- Barahiya, Ward No8, P.S Barahiya, Distt Lakhisarai	Sponsored by Bhartiya Janata Party
3.	Jyoti	Vijay Nagar, Rukanpura, P.O B.V. Collge, Patna - 14.	Sponsored by Indian National Congress
4.	Md. Tanweer Hassan	Village- Balia Lakhminia, P.S Balia, P.O Lakhminia, P.S Balia, Distt Begusarai	Sponsored by Rastriya Janata Dal
5.	Badshah Prasad Azad	Professor Colony, Gabal Bigaha, Post- G.P.O. Gaya, Distt Gaya	Sponsored by Rastriya Janata Dal
6.	Mohammad Haroon Rashid	Ward No8, Supaul, P.O Supaul, Thana + Dist Supaul	Sponsored by Janata Dal (United)
7.	Ramdhani Singh	Vill Deokhaira, P.O Deokhaira, P.S Kargahar, Distt Rohtas (Bihar)	Sponsored by Janata Dal (United)
8.	Satish Kumar	Balua Tal, P.O Motihari, East Champaran	Sponsored by Janata Dal (United)
9.	Heera Prashad Bind	VillKurmiyan Bigaha, P.O Babhanvarui, Thana- Hilsa (Nalanda)	Sponsored by Janata Dal (United)

have been duly elected to fill the seats in that House of 09 (nine) members retiring on 6th May, 2008 on the expiration of their term of office.

Place: Bihar Vidhan Sabha Sachivalaya, Patna

Date: 19th March, 2008.

(Surendra Prasad Sharma)

Returning Officer